

Regd. with A.D.

RAJASTHAN HIGH COURT, JODHPUR

No. I/A(iii)(a)(1)04/2013/1212-1213

Date: 18.06.16

FROM

REGISTRAR GENERAL,
RAJASTHAN HIGH COURT,
JODHPUR.


TO

1. SHRI GOURAV / HAR BHAGWAN PASRIJA,
H.NO. 1161/26, GANDHI NAGAR, ROHTAK,
HARYANA- 124001.
2. SHRI GOURAV BAJAJ/ NAND KISHOR BAJAJ,
H.NO. 198/21, NAGPAL PISAI KENDRE,
MOHALA DOGRAN, HISAR, HARYANA-125001.

REF: Order No. Estt/HC/2016/104 dated 15.03.2016, 131 dated 05.04.2016 and 209 dated 16.05.2016 and your applications dated 27.05.2016 & 03.06.2016

SUB:- Regarding consideration of joining on the post of Junior Personal Assistant

With reference to the subject cited above, it is informed that your above application's has been considered and rejected


REGISTRAR (ADMN.)